

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.344
TO BE ANSWERED ON 17.11.2016

Shortage of Drinking Water

†344. **SHRI DHARAMBIR:**
SHRI NARANBHAIKACHHADIYA:
DR. KIRIT P. SOLANKI:
SHRI PINAKI MISRA:
SHRI DEVAJIBHAIG.FATEPARA:
SHRI PRATAPRAOJADHAV:
SHRIMATI P.K.SREEMATHI TEACHER:
SHRI CHANDRAKANTKHAIRE:
SHRI BHANU PRATAP SINGH VERMA:
SHRI BADRUDDIN AJMAL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of fully covered, partially covered and quality affected areas in the country in regard to drinking water in the country including Haryana, State-wise;
- (b) the details of the funds released and utilised under drinking water schemes during each of the last three years and the current year, State-wise;
- (c) whether the Government has reviewed the performance of drinking water schemes and if so, the details and outcome thereof, State-wise;
- (d) whether any time-frame has been fixed by the Government to provide safe drinking water to all the households in the country and if so, the details thereof; and
- (e) whether the Government propose to rope in Non-Governmental Organisations for speeding up the process of providing safe drinking water in rural and remote areas of the country and if so, the details thereof?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The State-wise details of fully covered, partially covered and quality affected areas in the country in regard to drinking water supply in the country including Haryana are at **Annexure-I**.

(b) The State-wise details of the funds released and utilised under drinking water schemes during each of the last three years and the current year are at **Annexure-II**.

(c) Under the National Rural Drinking Water Programme (NRDWP), every year between February and April, Annual Action Plan (AAP), meetings are held with the State Governments for rural drinking water supply wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States for field visits and review the progress of implementation.

Providing drinking water supply to the rural population is a dynamic and continuous process. The physical & financial progress of NRDWP is also monitored in National / State/Regional level review meetings, conferences and video-conferences. Recently, a National Level Review Meeting with State Governments for Rural Drinking Water Supply was held on 09-10th Sep. 2016.

The performance of the NRDWP during the last three years as per the data entered by the States on the online Integrated management Information System (IMIS) is as below:

As on 1.4.2014, there were a total of 16,96,634 rural habitations in the country, out of which 12,49,695 habitations were fully covered with the availability of 40 litres per capita per day (lpcd), 3,68,463 habitations were partially covered i.e. these habitations were provided less than 40 lpcd drinking water and 78,506 habitations were quality affected i.e. the drinking water in these habitations was affected with water contaminants. Thus 73.65% rural habitations were fully covered with the availability of 40 lpcd as on 1.4.2014.

As on 11.11.2016, there are 17,14,528 rural habitations in the country, out of which 13,19,773 habitations are fully covered and 3,25,734 habitations are partially covered and 69,021 habitations are quality affected. Hence, a total of 76.97% of the rural habitations are fully covered with the availability of 40 lpcd drinking water. Thus there is an increase in fully covered habitations and decrease in the number of quality affected habitations during the last three years.

(d) This Ministry has prepared a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022. The interim goal till 2017 to cover 50% of all rural households with piped water supply has already been achieved. By 2022, the goal is to cover 90% of rural households with piped water supply. The achievements of the targets is subject to the availability of financial resources available in the sector. States have been advised to set up Community Water Purification plants as a short-term measure to provide 8-10 lpcd of safe water for drinking and cooking purpose in all remaining arsenic and fluoride affected rural habitations by March, 2017. As on 14.11.2016, 52.85 % of rural population has been covered with piped water supply.

(e) No such proposal is under consideration of Government of India.

Annexure-I					
Annexure referred to in part (a) of Lok Sabha Unstarred Q. No. 344 for answer on 17.11.2016					
Status Of Rural Habitation With Respect To Drinking Water Supply (As On 14.11.2016)					
S.No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations
1	ANDMAN and NICOBAR	400	324	76	0
2	ANDHRA PRADESH	48342	32840	14974	528
3	ARUNACHAL PRADESH	7577	2824	4696	57
4	ASSAM	88099	55826	23482	8791
5	BIHAR	110234	64826	40148	5260
6	CHANDIGARH	18	0	18	0
7	CHHATTISGARH	74647	70555	2969	1123
8	DADRA & NAGAR HAVELI	70	0	70	0
9	DAMAN & DIU	21	0	21	0
10	GOA	347	345	2	0
11	GUJARAT	36066	36058	6	2
12	HARYANA	7948	7497	245	206
13	HIMACHAL PRADESH	53604	41411	12193	0
14	JAMMU AND KASHMIR	15958	8706	7247	5
15	JHARKHAND	120067	112994	429	6644
16	KARNATAKA	60220	27115	31195	1910
17	KERALA	11883	3551	7676	656
18	LAKSHADWEEP	9	0	9	0
19	MADHYA PRADESH	128067	127867	47	153
20	MAHARASHTRA	100066	88164	11510	392
21	MANIPUR	2868	2173	695	0
22	MEGHALAYA	10475	1670	8795	10
23	MIZORAM	738	447	291	0
24	NAGALAND	1530	707	780	43
25	ODISHA	156468	127307	26451	2710
26	PUDUCHERRY	266	153	113	0
27	PUNJAB	15384	9843	1821	3720
28	RAJASTHAN	121648	54754	46069	20825
29	SIKKIM	2084	731	1353	0
30	TAMIL NADU	100204	91287	8566	351
31	TELANGANA	24582	12977	10121	1484
32	TRIPURA	8723	4221	520	3982
33	UTTAR PRADESH	260801	259386	1054	361
34	UTTARAKHAND	39209	21614	17577	18
35	WEST BENGAL	105905	51600	44515	9790
Total		1714528	1319773	325734	69021

Annexure-II

Annexure referred to in part (b) of Lok Sabha Unstarred Q. No. 344 for answer on 17.11.2016									
Details of funds released and utilized under NRDWP during last three and current year (as on 14.11.2016) (Rs. in Crores)									
S.No.	State	2013-14		2014-15		2015-16		2016-17(As on 15.11.2016)	
		Release	*Exp.	Release	*Exp.	Release	*Exp.	Release	Exp.
1	A&N Islands	0.09	0.64	0.81	0.43	0.16	0	0.22	0
2	ANDHRA PRA	631.52	662.4	377.78	427.08	170.05	190.60	73.27	69
3	ARUNACHAL PRADESH	237.32	230.97	109.83	119.5	65.4	66.23	49.79	3.1
4	ASSAM	524.97	635.18	585.32	586.88	284.11	216.20	107.28	52.38
5	BIHAR	348.94	307.43	399.11	381.9	202.73	295.38	94.77	154.82
6	CHANDIGARH	0	0	0	0	0	0	0	0
7	CHATTISGARH	135.2	172.38	150.74	173.08	60.83	64.64	32.44	21.72
8	DADRA NAGAR H.	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0
10	GOA	0	2.22	0	0	1.66	0	1.19	3.35
11	GUJARAT	515.07	627.95	405.58	491.44	238.91	274.78	118.37	115.69
12	HARYANA	229.52	301.15	277.98	228.82	122.65	150.74	53.45	47.54
13	HIMACHAL PRADESH	130.81	153.33	120.89	120.18	64.38	69.88	32.44	30.57
14	J&K	414.82	499.79	474.41	458.03	192.12	222.16	113.73	74.57
15	JHARKHAND	253.28	277.96	175.18	206.88	132.09	133.7	77.17	54.07
16	KARNATAKA	897.29	928.81	563.91	622.37	278.08	366.68	137.38	153.07
17	KERALA	212.04	265.1	124.1	131.86	48.05	64.45	28.02	27.55
18	LAKSHADWEEP	0	0	0	0	0	0	0	0
19	MADHYA PRADESH	474.95	483.98	440.18	399.94	193.73	387.62	136.7	92.53
20	MAHARASHTRA	690.27	657.46	748.23	901.96	330.88	584	165.59	196.98
21	MANIPUR	55.3	57.17	88.54	92.25	27.92	43.44	14.44	8.38
22	MEGHALAYA	103.4	114.81	69.5	81.02	31.24	30.92	17.16	19.76
23	MIZORAM	44.89	33.37	34.5	39.81	17.32	23.16	9.19	8.38
24	NAGALAND	61.07	52.38	101.44	86.45	38.53	61.90	11.33	4
25	ODISHA	317.07	288.08	230.67	257.29	103.19	150.64	96.84	34.16
26	PUDUCHERRY	0.06	0	0	0	0	0	0.29	0
27	PUNJAB	147.95	159.05	97.38	90.23	42.79	36.57	19.53	36.92
28	RAJASTHAN	1332.49	1572.96	1304.64	1386.79	526.75	480.21	289.2	123.78
29	SIKKIM	26.56	71.25	31.7	32.03	12.05	12.49	3.81	2.74
30	TAMIL NADU	387.11	527.57	382.46	432.39	182.35	164.85	62.16	67.54
31	TELANGANA	-	-	212.24	189.25	97.71	106.42	83.69	47.76
32	TRIPURA	89.93	94.19	68.31	64.81	31.68	39.97	23.83	12.4
33	UTTAR PRADESH	804.92	858.5	1073.22	1146.18	490.31	690.46	228.4	171.19
34	UTTARAKHAND	87.61	138.59	111.48	152.94	60.06	98.91	34.99	42.74
35	WEST BENGAL	485.83	757.11	431.09	480.72	216.85	288.75	95.74	103.99
	Total	9640.28	10931.8	9191.22	9782.51	4264.58	5315.75	2212.41	1780.68

*Includes unspent balance of funds from previous years .